

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.159 of 2014 &
IA- No. 255 of 2014 & IA- No.256 of 2014**
and
**Appeal No.160 of 2014 &
IA-No.257 of 2014**

Appeal No.159 of 2014

Dated: 22nd August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)
Welspun Maxsteel Limited & Ors. ... Respondent (s)

Versus

Counsel for the Appellant(s) : Ms. Diya Roy,
Mr. Swapnil Rastogi

Counsel for the Respondent(s) : Mr.G. Umapathy
Ms. R.Mekhala
Ms. Sonali Malhotra for PNGRB

Appeal No.160 of 2014

GAIL India Ltd. Appellant (s)
M/s Ispat Industries Limited & Others ... Respondent (s)

Versus

Counsel for the Appellant(s) : Ms. Diya Roy,
Mr. Swapnil Rastogi

Counsel for the Respondent(s) : Mr.G. Umapathy
Ms. R.Mekhala
Ms. Sonali Malhotra for PNGRB

ORDER

At the request of the Learned Counsel for both the parties, post the matter for hearing **26.08.2014 at 2.30 p.m.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/vg